

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCA/10/2016

NAME OF THE PETITIONER(S)

:Shri. M Palanisamy

NAME OF THE RESPONDENT(S)

:K.V.P. Farms & Designs Private Limited & 3 Others

UNDER SECTION

:634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Kamarany

MOHEET. L. RATHORE FOR A. APARNA DRNI Counsel for Relitioner

Coursel for Respondent

ORDER

Counsel representing both the parties are present. Counsel for respondents stated that there is chance of settling the issue between the parties by way of a compromise and prayed time for making submissions on the status and outcome of the settlement talks. Time extended at request. Put up on 27.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy

Member (Judicial)